

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2440
ANSWERED ON:30.08.2007
GAIL'S JOINT VENTURE WITH CHINA
Vallabbhaneni Shri Balashowry

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Gas Authority of India Ltd. (GAIL) has signed a joint venture agreement with China Gas Holdings Ltd.;
- (b) if so, the details thereof; and
- (c) the total investment likely to be made by GAIL?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

- (a) & (b): Yes, Sir. GAIL signed a Joint Venture Agreement (JVA) with China Gas Holdings Limited on June 26, 2007. Pursuant to the JVA, GAIL and China Gas shall form a 50:50 Joint Venture Company only after identification of techno-economically viable project(s). The JV company would pursue gas sector opportunities in China, particularly in the areas of city gas and CNG projects,
- (c) Investment by GAIL shall be based on the specific projects selected for implementation by the JV.